

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.4961 of 2022

Shambhu Prasad Gupta,

... .. Petitioner/s

Versus

The Union of India,

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr.Satish Kumar Singh

For the Respondent/s : Mr.Uday Shankar Sharan Singh (GP19)

CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR
ORAL ORDER

2 06-07-2022 Heard the parties.

Learned counsel for the Union of India prays for and
is granted two weeks time to file counter affidavit.

Put up after two weeks.

No demolition shall be carried out till the next date of
hearing.

(Sandeep Kumar, J)

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